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ITEM NO.MM-E

COURT NO.1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION NO.D 8876 OF 2012
IN
CIVIL APPEAL NO. 4153 OF 2002

SHARAD SUBRAMANYAN

Appellant (s)

VERSUS

SOUMI MAZUMDAR & ORS.

Respondent(s)

Date: 13/02/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Appellant(s)/ Mr. M. Hossain, Adv.
Petitioner in Mr. Misum Hossain, Adv.
CP (C) D 8876/12 Mr. Rauf Rahim, Adv.

For Respondent(s)

Mr. Goodwill Indeevar, AOR

UPON hearing counsel the Court made the following
O R D E R

On mentioning, let this matter be taken on board and let the
Contempt Petition filed in Civil Appeal No.4153 of 2002, be listed
for consideration on 20th February, 2013.

|(Chetan Kumar)
|Court Master

|(Juginder Kaur)
|Assistant Registrar

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